

(15)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/09/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

PETITION NUMBER : TCP/30/2017

NAME OF THE TRANSFEROR : K. GOMATHESWARAN

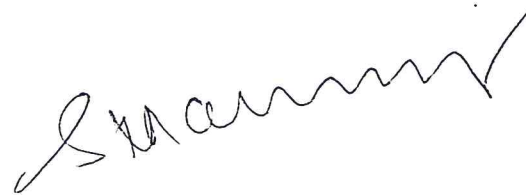
NAME OF THE TRANSFERRE : CRAFTSMAN AUTOMATION PVT LTD +7

UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

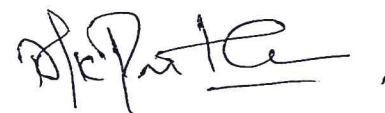
① S. Manjula Devi, ADV

For R₂



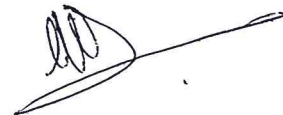
2) K.S. Ravichandran^{PLS}
M.K. PREETHA.
for KSR & Co.

for R₁, R₇ &
R₈.



③ ADV. H. Karthik Seshadri

For R₃, R₄ & A₅



④ R. VIDHYA SHANMUGAM

ADV. for Petitioner

R. Vidhya Shankar

ORDER

Counsel for petitioner present. Counsel for R1, R7 & R8, counsel for R2 and counsel for R3 to R5 are present. Counsel for petitioner sought time for filing rejoinder. Time extended at request with a direction to file rejoinder and furnish copy of the same to the other side prior to the next date of hearing. For hearing submissions by both the sides, put up on 26.09.2017 at 10.30 A.M.

Member (Judicial)